

the Table of the Lok Sabha. [See Appendix VI, annexure No. 80].

(b) A statement showing the current import policy for insecticides, fungicides, weedicides etc. is also laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 81]. Applications for licence for import of fumigants and pesticides as are not indigenously available are considered on *ad hoc* basis.

#### Strike of Workers of Seetharama Mica Mining Company

\*1621. Shri Tangamani: Will the Minister of Labour and Employment be pleased to state:

(a) whether the workers of Seetharama Mica Mining Company, Kalichedu had decided to go on strike from the 8th September, 1958;

(b) if so, what were their demands; and

(c) the steps taken by Government in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The demands were:—

(i) Reinstatement of certain dismissed workers;

(ii) Issue of service cards to workers; and

(iii) Grant of annual leave.

(c) The Conciliation Officer (Central), Vishakhapatnam held conciliation proceedings, which, however, did not succeed in bringing about a settlement. The failure report has been received from him and is under examination.

#### Geneva Atomic Conference

\*1622. Shri Tyagi: Will the Prime Minister be pleased to state:

(a) the number of members of the Indian delegation attending the Geneva Atomic Conference;

(b) total amount of money sanctioned on this account; and

(c) whether some members of the administrative staff of the Atomic Energy Organisation are also attending this Conference?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Forty, of whom nine were already in Europe and four en route to training centres abroad.

(b) Rs. 2,05,500/-.

(c) Yes, one, viz., the Member for Finance & Administration of the Atomic Energy Commission.

#### Report of Sholapur Spinning and Weaving Mill, Ltd.

\*1623. Shri Sonavane: Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Somani Committee constituted on the 9th September, 1957 to investigate into substantial fall in production in the Sholapur Spinning and Weaving Mill, Ltd., Sholapur, has submitted its report to Government;

(b) if so, what are the main recommendations;

(c) whether Government will place the report on the Table; and

(d) what steps Government propose to take to implement those recommendations and by what time?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) to (d). The report of the Investigating Committee is a confidential document and it would not be in the public interest to lay it on the Table of the House. The main recommendation of the Committee envisages a scheme whereby the present Managing Director is to bring in additional capital of Rs. 50 lakhs for running the mills. The Committee has suggested that this scheme may be given a fair trial. Further developments are awaited.